#### GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

### LOK SABHA UNSTARRED QUESTION NO. 460 TO BE ANSWERED ON 4<sup>th</sup> FEBRUARY, 2020

#### PROCUREMENT BY FCI

#### 460. SHRI SUSHIL KUMAR SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपओक्ता मामले, खादय और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the name and the quantum of crops procured by the Food Corporation of India from 2012 to till date along with the expenditure incurred towards this procurement, year-wise;

(b) the quantum of rice and wheat procured by FCI since 2012 to till date, State-wise;

(c) the reasons for inequality in procurement as the crops are primarily procured from a few States; and

(d) whether the Government is planning any interventions or formulating a policy for ensuring that the FCI procures rice, wheat and other crops from large quantities from small farmers from States other than Punjab, Haryana and Uttar Pradesh and if so, the details of such interventions/policies?

# ANSWER

## MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a) and (b): Department of Food & Public Distribution (DFPD) extends price support for procurement of paddy and wheat for central pool which are procured by the Food Corporation of India (FCI) and State Government agencies.

The details of procurement of rice and wheat by FCI/State Government/ State Government agencies is at Annexure-I and Annexure-II respectively. The acquisition cost of rice and wheat from marketing season 2012-13 onwards is as under:-

.....2/-

Year	Rice( Rs./Qtl)	Wheat( Rs./Qtl)		
2012-13	2,017.59	1,482.76		
2013-14	2,225.54	1,557.52		
2014-15	2,446.16	1,664.39		
2015-16	2,622.23	1,773.23		
2016-17	2,672.37	1,834.75		
2017-18	2,772.58	1,891.81		
2018-19	2,893.68	1,956.88		
2019-20 (RE)	3,051.40	2,115.07		

(c) and (d): Procurement policy of Government of India (GOI) is open ended, under which paddy and wheat offered by farmers within the stipulated period (conforming to specifications prescribed in advance by GOI) are purchased for Central Pool at MSP by Food Corporation of India/ State Governments/ State Government Agencies to help farmers get remunerative price and prevent distress sale.

Coarsegrains are procured at MSP by State Governments as per the procurement plan prepared in consultation with FCI and approved by the Central Government, subject to its distribution by the State Government under National Food Security Act (NFSA)/ Other Welfare Schemes (OWS).

Procurement is done on the basis of several factors like levels of production, availability of marketable surplus stock and marketing infrastructures and varies from state to state. Government of India also encourages States to adopt Decentralised Procurement System to increase level of procurement in such states where procurement is low.

The following steps are taken to ensure that farmers get remunerative price for wheat and paddy:

i) Before the onset of each marketing season, Department of Food and Public Distribution, Government of India (GOI) holds a consultative meeting with the officials of Food Corporation of India, State Governments and others to make an assessment of availability of wheat and paddy/rice for procurement at MSP based on the prospects of production and market situation.

ii) Minimum Support Price (MSP) operations are given wide publicity through pamphlets, banners, sign boards, radio, TV and advertisements through print & electronic media.

iii) Farmers are made aware of the quality specifications and purchase system, etc. to facilitate bringing their produce conforming to the specifications.

iv) Procurement centres are opened by respective State Government Agencies/ Food Corporation of India, taking into account the production, marketable surplus, convenience of farmers and availability of other logistics / infrastructure such as storage and transportation, etc. Large number of temporary purchase centres, in addition to the existing Mandis and depots/godowns are also established at key points for the convenience of farmers.

#### <u>Annexure-I</u> ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.460 DUE FOR ANSWER ON 04.02.2020 IN THE LOK SABHA.

# RICE PROCUREMENT FOR CENTRAL POOL (MARKETING SEASON WISE)

						[Figures in LMT]		As on 30.01.2020	
S. No.	STATES/ UTs	KMS 2012-13	KMS 2013-14	KMS 2014-15	KMS 2015-16	KMS 2016-17	KMS 2017-18	KMS 2018-19	KMS 2019-20#
1	Andhra Pradesh	64.86	37.37	35.96	43.36	37.24	40.00	48.06	20.34
2	Telangana		43.53	35.04	15.79	35.96	36.18	51.90	30.96
3	Assam	0.20	0.00	0.15	0.42	0.46	0.35	1.03	0.15
4	Bihar	13.03	9.42	16.14	12.25	12.34	7.93	9.49	1.75
5	Chandigarh	0.12	0.12	0.10	0.16	0.13	0.14	0.13	0.15
6	Chattisgarh	48.04	42.90	34.23	34.42	40.22	32.55	39.71	42.35
8	Gujarat	0.00	0.00	0.00	0.01	0.01	0.00	0.09	0.13
9	Haryana	26.09	24.06	20.15	28.61	35.83	39.92	39.41	43.03
10	Himachal Pradesh	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11	Jharkhand	2.15	0.00	0.06	2.06	1.39	1.43	1.53	0.24
12	Jammu &Kashmir	0.02	0.00	0.00	0.07	0.08	0.13	0.09	0.10
13	Karnataka	0.59	0.00	0.88	0.55	0.00	0.00	0.59	0.00
14	Kerala	2.40	3.59	3.74	3.82	3.08	3.29	4.65	1.17
15	Madhya Pradesh	8.98	10.45	8.07	8.49	13.14	10.96	13.95	15.35
16	Maharashtra	1.92	1.61	1.99	2.30	3.09	1.79	5.80	3.53
17	Odisha	36.15	28.01	33.57	33.69	36.30	32.87	44.47	23.79
18	Punjab	85.58	81.06	77.86	93.50	110.52	118.33	113.34	108.76
19	NEF (Tripura)	0.00	0.00	0.00	0.00	0.00	0.00	0.07	0.00
20	Tamilnadu	4.81	6.84	10.51	11.92	1.44	10.11	12.94	1.19
21	Uttar Pradesh	22.86	11.27	16.98	29.10	23.54	28.75	32.33	34.20
22	Uttrakhand	4.97	4.63	4.65	5.98	7.06	0.38	4.62	6.22
23	West Bengal	17.66	13.59	20.32	15.68	19.23	16.73	19.79	0.01
	Total	340.44	318.45	320.40	342.18	381.06	381.84	443.99	333.42

#KMS 2019-20 are under progress.

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Annexure-II

# ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.460 DUE FOR ANSWER ON 04.02.2020 IN THE LOK SABHA.

#### Fig in LMT SL STATES/ RMS RMS RMS RMS RMS RMS RMS RMS 2012-13 2014-15 No Uts 2013-14 2015-16 2016-17 2017-18 2018-19 2019-20 1 128.34 108.97 116.41 103.44 106.49 117.06 129.12 126.92 Punjab 2 86.65 58.73 64.95 67.78 67.52 74.32 87.84 93.20 Haryana Uttar 3 50.63 6.82 6.28 22.67 7.97 36.99 52.94 37.00 Pradesh Madhya 4 84.93 63.55 70.94 73.09 39.92 73.13 67.25 67.25 Pradesh 7.72 0.00 0.00 0.00 0.00 0.000.18 0.03 5 Bihar 19.64 12.7 21.59 13.00 7.62 12.45 15.32 14.11 6 Rajasthan 7 1.39 0.05 0.01 0.04 0.02 0.02 1.10 0.42 Uttrakhand 8 0.17 0.08 0.05 0.11 0.07 0.08 0.14 0.13 Chandigarh 0.00 0.00 0.02 0.00 0.00 0.00 0.00 9 0.32 Delhi 10 1.56 0.00 0.00 0.73 0.00 0.07 0.37 0.05 Gujarat 0.00 0.00 0.00 0.02 0.00 0.00 0.00 0.00 11 Maharashtra 0.01 0.01 0.00 0.00 0.00 0.00 0.00 0.01 12 Himachal Pradesh 0.00 0.00 0.00 0.00 0.09 0.00 0.00 0.00 13 Jammu &Kashmir 0.00 0.00 0.00 0.00 0.00 0.00 0.01 0.02 14 West Bengal 381.48 250.92 280.23 280.88 229.61 308.24 357.95 341.32 TOTAL

#### WHEAT PROCUREMENT FOR CENTRAL POOL (MARKETING SEASON WISE)

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